

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 759 of 2016 in
DFR No. 3905 of 2016**

Dated: 12th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Kishangarh Hi-tech Textile Park Ltd.

...Appellant(s)

Vs.

Rajasthan Electricity Regulatory Commission & Ors.

...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Verma
Mr. Jaideep Singh
Ms. Aishwarya Bhati
GP Capt. KS Bhati

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley and
Mr. Abhishek Upadhyay for R.1

ORDER

**IA No. 759 of 2017
(Appl. for condonation of delay)**

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No1. Notice be issued to the other Respondents returnable on 22.02.2017. Dasti, in addition, is permitted.

List the matter on **22.02.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

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